

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF FEBRUARY, 2019

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.02.2019									28.02.2019
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	10122	0	0	87	87	0	0	11	11	10198
2	CIVIL SECOND APPEAL	4782	0	0	67	67	0	0	13	13	4836
3	EXECUTION FIRST APPEAL	67	0	0	3	3	0	0	0	0	70
4	EXECUTION SECOND APPEAL	14	0	0	1	1	0	0	0	0	15
5	CIVIL MISC. APPEAL	26639	0	64	515	579	0	16	85	101	27117
6	CIVIL REVISION	482	0	0	84	84	0	0	17	17	549
7	CIVIL REVIEW	762	0	12	16	28	0	9	7	16	774
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	178	0	12	0	12	0	2	0	2	188
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	62	0	0	0	0	0	2	0	2	60
12	INCOME TAX APPEAL	190	0	12	0	12	0	2	0	2	200
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	719	0	0	20	20	0	0	2	2	737
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	25	0	0	0	0	0	0	10	10	15
17	COMPANY EXECUTION PETITION	2	0	0	0	0	0	0	1	1	1
18	COMPANY APPEAL	8	0	0	5	5	0	0	0	0	13
19	COMPANY APPLICATION	128	0	0	10	10	0	0	2	2	136
20	COMPANY SUIT	3	0	0	1	1	0	0	0	0	4
21	COMPANY LIQUIDN. CASES	46	0	0	25	25	0	0	0	0	71
22	ELECTION PETITION	7	0	0	0	0	0	0	0	0	7
23	SPECIAL APPEAL (CIVIL)	36	0	9	0	9	0	2	0	2	43
24	SPECIAL APPEAL (WRITS)	1413	0	168	0	168	0	55	0	55	1526
25	CIVIL CONTEMPT	2740	0	29	107	136	0	4	23	27	2849
26	CIVIL WRITS	69559	0	104	1781	1885	0	25	984	1009	70435
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	656	0	0	5	5	0	0	0	0	661
29	CIVIL REFERENCE	0	0	0	0	0	0	0	0	0	0
	TOTAL (A)	118640	0	410	2727	3137	0	117	1155	1272	120505
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	5	0	0	0	0	0	0	0	0	5
2	CRIMINAL APPEAL	21183	0	29	167	196	0	12	76	88	21291
3	CRIMINAL REVISION	7762	0	0	213	213	0	0	45	45	7930
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9191	0	0	682	682	0	0	663	663	9210
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	334	0	0	1023	1023	0	0	967	967	390
6	CRIMINAL CONTEMPT	17	0	0	1	1	0	0	0	0	18
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0	0
8	HABEAS CORPUS	20	0	26	0	26	0	21	0	21	25
9	CRIMINAL LEAVE TO APPEAL	919	0	7	44	51	0	6	6	12	958
10	CRIMINAL WRITS	962	0	38	29	67	0	28	14	42	987
	TOTAL (B)	40393	0	100	2159	2259	0	67	1771	1838	40814
	TOTAL (A+B)	159033	0	510	4886	5396	0	184	2926	3110	161319
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	111	0	0	8	8	0	0	22	22	97
2	LEAVE TO APPEAL TO S.C.	2	0	0	0	0	0	0	0	0	2
3	CIVIL TRANS. APPLICATION	128	0	0	30	30	0	0	20	20	138
4	CRIMINAL TRANSFER	54	0	0	4	4	0	0	0	0	58
	TOTAL (C)	295	0	0	42	42	0	0	42	42	295
	GRAND TOTAL (A+B+C)	159328	0	510	4928	5438	0	184	2968	3152	161614

Note: Ten cases of Company Petition has been transferred in Liquidation Cases.

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